Active Pharmaceutical Ingredient

- 3267. SHRI A. W. RABI BERNARD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government intends to revive country's Active Pharmaceutical Ingredient (API) by formulating a separate policy which will promote the industry internationally apart from catering the domestic market;
 - (b) if so, the details thereof;

Written Answers to

- (c) whether the new policy will address the concerns of bulk drug manufacturing by way of incentives and creating infrastructure through bulk drug parks etc.; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) Yes, Sir.

(b) to (d) A Committee of Secretaries under the Chairmanship of Secretary, Department of Health Research with Member Secretary, National Manufacturing Competitiveness Council (NMCC), Secretary, Department of Pharmaceuticals, Secretary, Department of Health, Secretary, Department of Commerce, Secretary, Deportment of Industrial Policy and Promotion as members has been constituted to study and identify the Active Pharmaceutical Ingredients (APIs) of critical importance and to workout a package of interventions/concessions required to build domestic production capabilities, and examine the cost implication. The report of the said Committee is awaited.

Revival of fertilizer units through PPP mode

- 3268. SHRI PANKAJ BORA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government proposes to revive the naphtha based fertilizer units with gas based units in the country;
- (b) if so, whether Government also proposes for PPP model to re-start the closed fertilizer units; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) to (c) The Government has decided to revive closed units of Fertilizer Corporation of India Limited (FCIL) and Hindustan Fertilizers Corporation Limited (HFCL), which were using Naphtha/FO/LSHS/Coal as feedstock. The Cabinet Committee on Economic Affairs in August, 2011 had approved the Draft Rehabilitation scheme for revival of five units of FCIL namely Sindri, Talcher, Ramagundum, Gorakhpur and Korba and three units of HFCL namely Haldia, Baruni and Durgapur. Three closed units of FCIL namely Sindri, Ramagundam and Talcher to be revived by the Public Sector undertakings through nomination route. Remaining two closed units namely Gorakhpur and Korba of FCIL and three units of HFCL namely Barauni, Durgapur and Haldia of HFCL are to be revived through bidding route.

It has also been decided by CCEA on 9th May, 2013, that revival of closed units of HFCL will be taken, once the revival of FCIL is on track.

Measures to increase production of fertilizers

- 3269. SHRIMATI RAJANI PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the quantity and value of fertilizers imported during the last year, fertilizer-wise;
- (b) whether Government has formulated a new policy on fertilizers' import and if so, the details thereof;
- (c) whether certain varieties of fertilizers have been imported as some companies have stopped production or closed down in the recent past, and if so, the details thereof;
- (d) whether Government proposes to initiate several measures to increase production of such fertilizers in the country; and
- (e) if so, the details thereof and the measures taken by Government to make the country self-sufficient in production of fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) Urea is the only fertilizer under statutory price control and it is imported for direct agriculture use on Government account through State Trading Enterprises (STEs) *i.e.* MMTC Limited (MMTC), State Trading Corporation Limited (STC) and Indian Potash Limited (IPL) to bridge the gap between assessed demand and indigenous production. Government is also importing approximately 20 LMT urea from Oman India Fertilizer Company (OMIFCO) under Long Term Urea Off Take Agreement (UOTA) between GOI and OMIFCO. The import of urea from OMIFCO is made through M/s IFFCO and M/s KRIBHCO. The quantity and value of urea imported during the last year is as below:-